

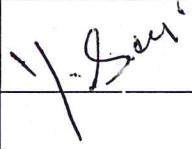
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

| | |
|----------------------------------|-------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No213/7 /HDB/2017 |
| NAME OF THE COMPANY | MIC Electronics Limited |
| NAME OF THE PETITIONER(S) | Reliance Commercial Finance Limited |
| NAME OF THE RESPONDENT(S) | MIC Electronics Limited |
| UNDER SECTION | Sec 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|------------------------|--|---|
| Y. SURYANARAYANA | Counsel for Petitioner | suryacorporatelawyer@gmail.com 9849866556 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

ORDER

Heard. Shri Y.Suryanarayana, Ld. Counsel for the Petitioner.

Ld. Counsel for the Petitioner submitted that the issue is likely to be resolved hence request ^{an} two weeks' time.

Case is posted to 20-11-2017.


Member (T)

pc


Member (J)